

GOVERNMENT OF INDIA
MINISTRY OF FINANCE
DEPARTMENT OF INVESTMENT AND PUBLIC ASSET MANAGEMENT

LOK SABHA
UNSTARRED QUESTION NO. 1
TO BE ANSWERED ON 2nd FEBRUARY, 2018
MAGHA 13, 1939 (SAKA)

DISINVESTMENT OF HOTELS

1 DR. MANOJ RAJORIA:

Will the Minister of FINANCE be pleased to state:

- (a) the details of hotels under the Government control which have been privatised/ disinvested during the last three years and the current year;
- (b) the amount of revenue earned by the Government, hotel-wise;
- (c) whether any type of irregularity has been noticed by the Government in the said process and if so, the details thereof; and
- (d) the action taken/ proposed to be taken by the Government in this regard?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE
(SHRI PON. RADHAKRISHNAN)

(a) & (b) No Sir. However, the details of hotels/properties of India Tourism Development Corporation (ITDC) Ltd. transferred to the State Governments/ Central Government, and the revenue received by ITDC from them during the last three years and the current year is given at annexure.

(c) No Sir.

(d) Does not arise in view of (c) above.

Annexure

The details of hotels/properties of ITDC transferred to the State Governments/ Central Government (Reference Lok Sabha Unstarred Question No. 1 for reply on 02/02/2018).

| Name of the hotel properties | Disinvested by ITDC to State / Central Government | Amount received by ITDC |
|---|--|--|
| Hotel Lake View Ashok, Bhopal, Madhya Pradesh | Madhya Pradesh | Rs.12.59 Crore |
| Hotel Brahmaputra Ashok, Guwahati, Assam | Assam | Rs 2.14 Crore |
| Hotel Jaipur Ashok, Jaipur, Rajasthan | Rajasthan | Rs. 14.00 Crore |
| Hotel Janpath, New Delhi | Ministry of Housing and Urban Affairs, Government of India | Property already handed over. However, finalization of the amount to be paid to ITDC is under process. |
| Incomplete hotel project of Hotel Gulmarg Ashok, Gulmarg, Jammu & Kashmir | Jammu & Kashmir | NIL |